

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1672  
ANSWERED ON 15/12/2025**

**CENTRAL FINANCIAL SUPPORT TO ULBs IN ASSAM**

**1672. MS. SUSHMITA DEV:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) total funds allocated, released and utilised for Urban Local Bodies (ULBs) in Assam under various central schemes since 2020, year-wise and ULB-wise;
- (b) whether Government has provided any special financial assistance, performance-based grants or supplementary allocations to specific cities or towns in the State of Assam during the above period and if so, the details thereof;
- (c) whether any ULBs in Assam have reported delays in receiving central funds or faced reductions in allocations, if so, the details thereof; and
- (d) whether Government has undertaken any assessment of the financial health and revenue-raising capacity of ULBs in Assam, if so, the key findings and recommendations?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) to (d): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0), Smart Cities Mission (SCM), Swachh Bharat Mission – Urban 2.0 (SBM-U 2.0), Pradhan Mantri Awas Yojana-Urban (PMAY-U 2.0), Pradhan Mantri Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) and Urban Transport (UT)/PM-eBus Sewa etc.. Central Assistance is released by this Ministry to the States/Union Territories (UTs) and not to Districts or Urban Local Bodies (ULBs). The schemes are implemented by the States/UTs in accordance with the Mission/Scheme guidelines. Therefore, district-wise/ULB-wise information is not maintained centrally. The detail of funds allocated to State of Assam are at Annexure.

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**ANNEXURE****ANNEXURE AS REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO 1672 REGARDING 'CENTRAL FINANCIAL SUPPORT TO ULBs IN ASSAM' FOR ANSWER ON 15<sup>th</sup> DECEMBER, 2025.****Atal Mission for Rejuvenation and Urban Transformation (AMRUT & AMRUT 2.0): -**

Under Mission, central share of funds is allocated/released/sanctioned to States/ UTs and not to the parastatal agencies/ city/ ULB. States/ UTs further disburse the funds to the ULBs/ parastatal agencies.

Funds released under AMRUT in Assam for:

Amount in ₹ Crore

Name of the Schemes	Total Central Assistance allocated for Assam under various component	Funds released since 2020				
		2020-21	2021-22	2022-23	2023-24	2024-25
AMRUT	681.51	6.12	179.64	258.84	1.36	-
AMRUT 2.0	863.93	10.00	56.65	8.52	111.96	182.88

**Swachh Bharat Mission – Urban (SBM- U & SBM – U 2.0): -**

Central share funds under SBM-U are released to the State/UTs which further allocated it to Urban Local Bodies (ULBs) as per the shelf of projects approval. No special financial assistance, performance-based grants or supplementary allocations has been made to Assam under SBM-U 2.0.

Year-wise details of fund released since 2020 under SBM-U & SBM-U 2.0 to Assam is as below: -

SBM-U:

(Rs. in Cr)

Financial Year	Fund release
2020-21	3.34
2021-22	3.34

SBM-U 2.0:

(Rs. in Cr)

Financial Year	Fund release
2021-22	5.76
2022-23	70.40
2023-24	4.86
2024-25	3.39

**Pradhan Mantri Awas Yojana-Urban (PMAY-U & PMAY -U 2.0): -**

Central assistance under PMAY-U & PMAY-U 2.0 is released to State/UT Governments concerned for transferring it, along with matching state share; if any, to implementing agency/beneficiaries for construction of houses.

Based on the project proposals submitted by the State Government of Assam under PMAYU & PMAY-U 2.0, a total of ₹1,450.46 Crore of Central assistance has been sanctioned to the State under the schemes. Out of approved Central assistance, a total of ₹1,576.46 crore has been released to the State, of which ₹1,316.19 crore has been utilized by the state, under PMAY-U & PMAY-U 2.0. Year-wise details of central assistance sanctioned, released and utilized by the State of Assam under PMAY-U and PMAY-U 2.0 is as shown below: -

**Year wise financial progress in the State of Assam under Centrally Sponsored Scheme components of PMAY-U & PMAY-U 2.0 since, 2020**

<b>FY</b>	<b>Central Assistance Sanctioned (₹ in crore)</b>	<b>Central Assistance Released (₹ in crore) *</b>	<b>Central Assistance Utilised (₹ in crore)</b>
2020-21	231.77	81.00	66.16
2021-22	487.02	177.72	174.52
2022-23	138.12	387.24	387.24
2023-24	203.13	395.86	392.06
2024-25	-	272.21	272.21
2025-26	390.42	262.43	24.00
<b>Total</b>	<b>1,450.46</b>	<b>1,576.46</b>	<b>1,316.19</b>

\* Includes Central Assistance released during the year against houses sanctioned during preceding years.

**PM-eBus Sewa: -**

"PM-eBus Sewa" launched on 16<sup>th</sup> August 2023 aims to augment city bus operations in urban areas with Central Assistance (CA) of ₹ 20,000 crores for deploying 10,000 electric buses under the PPP model. Cities with a population between 3-40 lakhs and other State Capitals with less than 3 lakh population as per 2011 census are eligible. State Govt. of Assam has participated in the scheme. A total of 100 electric buses has been sanctioned for the Guwahati city in Assam. ₹16.65 cr. has been sanctioned to State Govt. of Assam for the development of associated infrastructure which includes development of Civil Depot and Behind-The-Meter Power infrastructure.

Details of funds released to State Govt. of Assam, year-wise, is tabled below: -

<b>Sr. No.</b>	<b>State</b>	<b>FY2020-21 to FY 2023-24</b>	<b>FY 2024-25</b>	<b>FY 2025-26</b>
1.	Assam	Nil	₹6.47 cr.	₹5.36 cr. (Mother Sanction issued)

**Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi): -**

PM SVANidhi is a central sector scheme. Loan amount is disbursed by banks directly into the accounts of the beneficiaries. However, under SVANidhi se Samridhhi component of the scheme, funds are released to ULBs for socio-economic profiling of PM SVANidhi beneficiaries. Since the year 2020 till 19.11.2025, ₹7.03 crore have allocated/released to ULBs in Assam out of which ₹5.71 crore has been utilized.